

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Parasrampuriah Synthetics Limited Date of Commencement of Liquidation: 15-02-2019; List of Stakeholders as on Date: 24-11-2021; Name of IP: Mr. Rajesh Jhunjunwala; Process Number: 1; Last 5 digit of registration number: 11102

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		11463631		11463631	0	0	0	NA
2	Liquidation costs incurred till date		16920576		16920576	0	0	0	NA
3	Secured financial creditors	15	321384335015	15	243676997288	0	77707337727	0	Annexure 3
4	Unsecured financial creditors	3	25262750301	3	25262750301	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	7	1160194822	5	1053203279	0	20236753	86754790	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	12689201	1	4735000	0	7954201	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	3000000	0	0	0	0	3000000	Annexure 9
Total		27	347851353546	24	270026070075	0	77735528681	89754790	